

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 413 of 97

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman
Hon'ble Mr. B.C. Sarma, Administrative Member

KANAI MALI

VS

UNION OF INDIA & ORS.

For the applicant : Mr. B.K.P. Karan, counsel

For the respondents: Mr. P.K. Arora, counsel

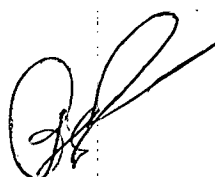
Heard on : 28.1.98

Order on : 28.1.98

O R D E R

S.N. Mallick, V.C.

Heard both the parties. The ld. counsel appearing for the petitioner prays for leave to withdraw this application. The petitioner is permitted to withdraw this application. We make no further order. No order as to costs. The application is disposed of as being withdrawn.


MEMBER (A)


VICE-CHAIRMAN